

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 31168/2019

(Arising out of impugned final judgment and order dated 21-07-2016 in WC No. 43685/2015 passed by the High Court Of Judicature At Allahabad)

SHAHEED & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.145432/2019-CONDONATION OF DELAY IN FILING)

Date : 27-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. R.B. Singhal, Sr. Adv.
 Mr. Mukesh Verma, Adv.
 Mr. Pawan Kumar Shukla, Adv.
 Mr. Hira Lal, Adv.
 Mr. Vidya Prakash Pathak, Adv.
 Mr. Sanjeet Paliwal, Adv.
 Mr. Yash Pal Dhingra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application for condonation of delay as well as on the special leave petition.

Tag with C.A. 6428/2019.

(R. NATARAJAN)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER